

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.224 - IA/352(AHM)2024
in
C.P. (IB)/25(AHM)2024

Proceedings under Section 94 IBC

IN THE MATTER OF:

Sumit Vasudevbbhai Patel
Vs
HDFC Bank Ltd. & Ors.

.....Applicant

.....Respondent

Order delivered on: 06/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Pragati Bansal, Adv. for Thakkar & Pahwa, Adv.
For the PG : Mr. Mohit Gupta, Adv.
For the Financial Creditor : None

ORDER

IA/352(AHM)2024

It appears that Applicant has served notice and report upon HDFC Bank. None present for HDFC Bank neither filed reply, hence, right to file reply is closed.

List for further consideration on 07.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)